

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1912
ANSWERED ON:04.08.2003
NEW COMPANY UNDER AIR INDIA
TUFANI SAROJ

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Air India has decided to set up a new company named `Air India Air Transport Service Limited`;
- (b) if so, the utility of this company;
- (c) whether fresh staff would be recruited for this company;
- (d) if so, the details of terms and conditions of recruitment; and
- (e) the area of operation of this company?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) and (b): Yes, Sir. The Company has been incorporated with the objective of carrying on the business of providing services at airports to any entities or persons engaged in transporting passengers, goods, mail and cargo by air such services to include, ground handling and ramp handling services etc.

(c) and (d): No final decision has been taken so far.

(e) : To carry on the business of providing services at airports to any of the entities or persons engaged in transporting passengers, goods, mail and cargo by air, such services to include ground handling, ramp handling services, including passenger embarking and disembarking and handling, cargo and baggage loading and unloading and handling aircraft dispatch, load control, aircraft loading, handling of dangerous goods, security, departure control, facilitation of cabin cleaning services, flight assistance, post flight activities, communication and training of personnel in any part of the world.